

LOK SABHA
UNSTARRED QUESTION NO. 4509
TO BE ANSWERED ON 19TH MARCH, 2026

IMPLEMENTATION STATUS OF APNA GHAR INITIATIVE IN ANDHRA PRADESH

4509. SHRI MAGUNTA SREENIVASULU REDDY:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details regarding the total number of units proposed, under construction and presently established under the Apna Ghar Initiative across the country since the inception of the scheme, State/UT-wise and especially in Andhra Pradesh;
- (b) the details regarding the total number of beneficiaries under the Apna Ghar Initiative across the country, year-wise and State/UT-wise, particularly in Andhra Pradesh;
- (c) the details regarding the total amount of funds allocated, released and utilised for the Apna Ghar Initiative across the Country, State/UT-wise and year-wise especially in Andhra Pradesh; and
- (d) whether the Government has taken any steps to increase awareness about the Apna Ghar Initiative among truckers and if so, the details thereof, particularly in Andhra Pradesh?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्री सुरेश गोपी)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)

(a) to (d): In line with the Government's vision of enhancing the safety and well being of truckers, the Ministry of Petroleum and Natural Gas has launched an ambitious initiative named 'Apna Ghar' aimed at improving truckers' long haul journey across the country. Public Sector Oil Marketing Companies (OMCs) have set up 725 nos. of Apna Ghar across the country, as on 01.03.2026. The year-wise and State/UT-wise details of Apna Ghar established across the country, including Andhra Pradesh are at Annexure-I.

The year-wise and State/UT-wise details of total number of beneficiaries under the Apna Ghar Initiative across the country, including Andhra Pradesh are at Annexure-II.

The year-wise and State/UT-wise details of total expenditure by Public Sector OMCs under the Apna Ghar initiative across the country, including Andhra Pradesh are at Annexure-III.

Public Sector OMCs have taken the following steps for increasing awareness about Apna Ghar initiative and increasing its usage amongst truckers across the country including Andhra Pradesh:

- i. Incentive scheme for Drivers with free stay, purchasing Diesel more than 50 lts.
- ii. Giving away driver kits
- iii. Radio jingle
- iv. Social media coverage with Driver testimonial
- v. Distribution of pamphlets at toll plaza, transport hubs, nearby strategic touch points
- vi. Standees and banners at Retail Outlets
- vii. Transporter meets
- viii. Regular interaction by officers with Drivers & Transporters at Transport Hubs and Dhabas.

Annexure-I

Annexure referred to in reply to parts (a) to (d) of Lok Sabha Unstarred Question No. 4509 asked by Shri Magunta Sreenivasulu Reddy for answer on 19.03.2026 regarding “Implementation Status of Apna Ghar Initiative in Andhra Pradesh”

| State/UT-wise and year-wise details of Apna Ghar established by Public Sector OMCs, as on 01.03.2026 | | | |
|---|------------------|---|--|
| S. No. | State/UT | No. of Apna Ghar Established in FY 2024-25 | No. of Apna Ghar Established in FY 2025-26 (till Feb, 2026) |
| 1 | Andhra Pradesh | 36 | 23 |
| 2 | Assam | 5 | 9 |
| 3 | Bihar | 10 | 9 |
| 4 | Chhattisgarh | 7 | 8 |
| 5 | Goa | 1 | 0 |
| 6 | Gujarat | 28 | 24 |
| 7 | Haryana | 21 | 18 |
| 8 | Himachal Pradesh | 0 | 1 |
| 9 | Jammu & Kashmir | 0 | 3 |
| 10 | Jharkhand | 6 | 16 |
| 11 | Karnataka | 30 | 29 |
| 12 | Kerala | 5 | 2 |
| 13 | Madhya Pradesh | 9 | 16 |
| 14 | Maharashtra | 27 | 54 |
| 15 | Meghalaya | 4 | 4 |
| 16 | Odisha | 15 | 14 |
| 17 | Punjab | 16 | 24 |
| 18 | Rajasthan | 28 | 25 |
| 19 | Tamil Nadu | 39 | 28 |
| 20 | Telangana | 9 | 16 |
| 21 | Tripura | 1 | 1 |
| 22 | Uttar Pradesh | 27 | 35 |
| 23 | Uttarakhand | 1 | 1 |
| 24 | West Bengal | 25 | 15 |

Source: IOCL, HPCL, BPCL

Annexure referred to in reply to parts (a) to (d) of Lok Sabha Unstarred Question No. 4509 asked by Shri Magunta Sreenivasulu Reddy for answer on 19.03.2026 regarding “Implementation Status of Apna Ghar Initiative in Andhra Pradesh”

| State/UT-wise and year-wise details of total number of beneficiaries under the Apna Ghar Initiative | | | |
|--|------------------|---|--|
| S. No. | State/UT | No. of beneficiaries in FY 2024-25 | No. of beneficiaries in FY 2025-26 (till Feb, 2026) |
| 1 | Andhra Pradesh | 49 | 7593 |
| 2 | Assam | 13 | 2184 |
| 3 | Bihar | 57 | 2439 |
| 4 | Chhattisgarh | 16 | 3367 |
| 5 | Goa | 11 | 178 |
| 6 | Gujarat | 89 | 5905 |
| 7 | Haryana | 688 | 4208 |
| 8 | Himachal Pradesh | 0 | 1 |
| 9 | Jammu & Kashmir | 0 | 22 |
| 10 | Jharkhand | 4 | 797 |
| 11 | Karnataka | 219 | 8083 |
| 12 | Kerala | 26 | 2012 |
| 13 | Madhya Pradesh | 16 | 4550 |
| 14 | Maharashtra | 309 | 16714 |
| 15 | Meghalaya | 6 | 1054 |
| 16 | Odisha | 335 | 6560 |
| 17 | Punjab | 359 | 2251 |
| 18 | Rajasthan | 1073 | 11157 |
| 19 | Tamil Nadu | 144 | 10762 |
| 20 | Telangana | 15 | 1745 |
| 21 | Tripura | 11 | 864 |
| 22 | Uttar Pradesh | 368 | 9384 |
| 23 | Uttarakhand | 0 | 156 |
| 24 | West Bengal | 89 | 8264 |

Source: IOCL, HPCL, BPCL

Annexure referred to in reply to parts (a) to (d) of Lok Sabha Unstarred Question No. 4509 asked by Shri Magunta Sreenivasulu Reddy for answer on 19.03.2026 regarding “Implementation Status of Apna Ghar Initiative in Andhra Pradesh”

| State/UT-wise and year-wise details of total expenditure by Public Sector OMCs under the Apna Ghar initiative | | | |
|--|------------------|--|---|
| S. No. | State/UT | Expenditure in FY 2024-25 (Rs. in crores) | Expenditure in FY 2025-26 (Rs. in crores) (till Feb, 2026) |
| 1 | Andhra Pradesh | 9.44 | 11.99 |
| 2 | Assam | 0.00 | 4.03 |
| 3 | Bihar | 2.27 | 4.60 |
| 4 | Chhattisgarh | 1.27 | 4.92 |
| 5 | Goa | 0.30 | 0.00 |
| 6 | Gujarat | 6.05 | 12.78 |
| 7 | Haryana | 4.83 | 10.62 |
| 8 | Himachal Pradesh | 0.00 | 0.00 |
| 9 | Jammu & Kashmir | 0.00 | 0.13 |
| 10 | Jharkhand | 0.31 | 3.44 |
| 11 | Karnataka | 12.23 | 14.54 |
| 12 | Kerala | 0.11 | 1.23 |
| 13 | Madhya Pradesh | 1.96 | 10.33 |
| 14 | Maharashtra | 15.97 | 24.30 |
| 15 | Meghalaya | 0.00 | 1.41 |
| 16 | Odisha | 2.18 | 7.39 |
| 17 | Punjab | 8.73 | 16.77 |
| 18 | Rajasthan | 4.94 | 14.58 |
| 19 | Tamil Nadu | 14.75 | 28.27 |
| 20 | Telangana | 1.52 | 9.67 |
| 21 | Tripura | 0.00 | 0.26 |
| 22 | Uttar Pradesh | 3.17 | 18.94 |
| 23 | Uttarakhand | 0.00 | 0.67 |
| 24 | West Bengal | 6.87 | 5.98 |

Source: IOCL, HPCL, BPCL